

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

STARRED QUESTION NO:571
ANSWERED ON:05.05.2010
INDIAN MIGRANT WORKERS IN JAILS
Sampath Shri Anirudhan

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the number of migrant Indian workers in the jails of different countries, country-wise;
- (b) whether the Indian Missions abroad render help to such people;
- (c) if so, the details thereof;
- (d) whether legal assistance is also extended to by the Missions in order to enable such people to fight their cases effectively;
- (e) if so, the details thereof; and
- (f) the further steps contemplated by the Government to render help to the Indian migrant workers lodged in jails in the foreign countries?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) to (f): A statement is laid on the Table of the House.